

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- † 894
TO BE ANSWERED ON- 12/12/2022

BASIC FACILITIES IN TRIBAL AREAS

†894. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has implemented special schemes to provide basic facilities like electricity, health, water and education in the tribal areas of the country; and

(b) if so, the details thereof for the last three years, State-wise including Gujarat?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Government has revamped the existing Scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature ‘Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)’, for implementation during 2021-22 to 2025-26, which aims at transforming villages with significant tribal population into model village (Adarsh Gram) covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach. It includes the following components.

- i. Preparing Village Development Plan based on the needs, potential, and aspirations;
- ii. Maximizing the coverage of individual / family benefit schemes of the Central / State Governments;
- iii. Improving the infrastructure in vital sectors like health, education, connectivity and livelihood;

The scheme envisions to mitigate gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Intervillage /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 1927.00 Crore has already been released to the States and Village Development Plan in respect of 6264 villages have been approved for implementation. As far as Gujarat State is concerned, a total of 3764 villages have been identified under PMAAGY. Out of which village development plan for 1562 Villages have been approved and a total of Rs. 35318.54 lakh has been released to the State of Gujrat under the scheme. The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 7.12.2022 is at **Annexure**.

Annexure

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †894 for 12.12.2022 regarding “Basic Facilities in Tribal Areas”

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

S. No.	Name of State	No. of Villages	2021-22		2022-23 (as on 07.12.2022)	
			Total No. of Villages	Villages Approved	Total Released	Villages Approved
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	13542.51
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
23	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	2685.06
	Total	36428	9931	78152.21	6623	114625.895
